NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No. 19/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE PARTIES: Jessica Iqbal Lukmani

, V /

M/s. Dynacraft Machine Company Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

18 Adv. Manai Dhanani
i/b M/s Canesh & Co

Tor Res. 6 to 18

Manani

<u>Order</u> <u>TCP No.19/ 397-398/NCLT/MB/MAH/2014</u>

At request of the parties, list this matter for hearing on 18.4.2017.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)